

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 18.02.2019
In the court of the Registrar
11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 546 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Cholamandalam Investment And Finance Company Ltd. Vs. R.Venkatakrishnan Resolution Professional of Paragon Steels Pvt.Ltd.	Avinash Kumar
2.	I.A. No. 553 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Muthoot Finance Vs. Souhern Investments Pvt Ltd.	Priyanka Ghorawat

By Order
-sd/-

Assistant Registrar

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